

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:1486
ANSWERED ON:14.08.2013
DEVELOPMENT SCHEME
Singh Shri Bhola

Will the Minister of PRIME MINISTER be pleased to state:

- (a) whether the Planning Commission has sanctioned any new development schemes for Bihar;
- (b) if so, the details thereof; and
- (c) the details of funds released project-wise during the last three years?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c): The Planning Commission approves the sector/sub-sector wise outlay for the State in consultation with the State Government. The sector/sub-sector wise outlay approved by the Planning Commission for last three years for the state of Bihar is at Annexure-I. In addition, Planning Commission also approves the Special Plan for Bihar. The project wise funds released for the projects implemented under Special Plan for Bihar for the last three years is at Annexure-II.

The Government of India has also decided to continue the Special Plan for Bihar in the remaining four years (2013-14 to 2016-17) of the 12th Five Year Plan with an allocation of Rs. 12,000 crore for the entire Twelve Five Year Plan period. The list of projects, along with approved project cost, which have been approved for the state of Bihar for implementation during the 12th Five Year Plan period, is given at Annexure-III.